

The Minister of Labour and Rehabilitation (Shri Hathi): (a) Yes It has been represented that there are practical difficulties in the realisation of contributions on the annual bonus

(b) The matter is under examination by the Employees' State Insurance Corporation in the light of the Employees' State Insurance Act, 1948.

**Triple Benefit Scheme for Teachers**

4530. Shri S. M. Samant:  
Shri Madhu Limaye:

Will the Minister of Education be pleased to state

(a) whether the Triple Benefit scheme for the teachers has been implemented by all the States,

(b) if not, the reasons for the same, and

(c) the steps taken by Government to get the scheme implemented?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Asad): (a) to (c). Most of the States have already taken steps to implement the Scheme, some States are still considering it while others do not propose to implement it for various reasons which include the following:—

- (i) financial costs;
- (ii) possibility of taking over the aided schools,
- (iii) smallness of the number of aided schools.

**Coaching in Sports**

4530. Shri F. K. Deo: Will the Minister of Education be pleased to state:

(a) whether the National Institute of Sports has recommended the appointment of Zonal Coaching Supervisors for coaching promising boys and girls in sports in the different State centres,

(b) whether the University Grants Commission has also made similar recommendations, and

(c) if so, the action taken in that regard?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Asad): (a) The Board governing the National Institute of Sports have recommended the appointment of zonal Supervisors to keep liaison with State Sports Councils etc and to supervise the activities of the Regional Coaching Centres

(b) No, Sir

(c) As a measure of economy no fresh appointments of Zonal Supervisors can be made at present

**T.A. and D.A. of Ministers**

4531. Shri Yashraj Singh:

Shri S. C. Samanta:

Will the Minister of Home Affairs be pleased to state.

(a) whether certain Ministers have drawn Travelling Allowance and Daily Allowance for tours undertaken in connection with canvassing support for their candidate for Presidency;

(b) if so, the names of Ministers, the places they visited and the purpose for the visits undertaken after the 15th of April and before 6th May, 1967; and

(c) the money spent on this account?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) No Sir According to the rules, Ministers are entitled to travelling and daily allowances only in respect of tours undertaken by them in the discharge of their official duty

(b) and (c) Do not arise

#### Rehabilitation of Refugees from East Pakistan

4532. Shri Deven Son: Will the Minister of Labour and Rehabilitation be pleased to state

(a) the number of places outside West Bengal where the East Bengal refugees have been rehabilitated with the names of places and the number of refugees rehabilitated in each area

(b) the expenditure incurred in an area excluding the capital expenditure

(c) the source of livelihood in each area

(d) the establishment of schools, hospitals, tanks and wells and

(e) how the expenditure for East Pakistan refugees compares with that of West Pakistan refugees?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra. (a) A statement giving the number of new migrants families from East Pakistan who have either been moved to rehabilitation sites or given regular employment in various States is laid on the table of the House [Placed in Library. See No LT-911/67]

(b) The total estimated expenditure on the rehabilitation of refugees excluding capital expenditure is Rs 1640 crores, from 1-1-1964 to 31-3-1967

(c) The information is given in cols 2, 3 and 4 of the statement referred to in part (a) of the Question, which is laid on the Table of the House [Placed in Library. See No P-912/67].

(d) Up to 31-3-1967, 23 primary schools, 2 middle schools, 2 high schools/higher secondary schools, 1 college, 2 hostels and 3 ITIs have been sanctioned for the benefit of new migrants. In the case of 3 high schools/higher secondary schools expansion of existing schools has been sanctioned

1 Dispensary, 4 Dispensary cum-Maternity Centres, 2 Compounder's Unit-cum-Maternity Centres have been sanctioned in various States. In one State expansion of an existing Hospital has been sanctioned

54 Nistar Tanks and 305 Open Wells/Tubewells have been constructed in various States for irrigation purposes

(e) Since the partition of India and upto the end of financial year 1966-67, an estimated sum of Rs 201.04 crores will have been spent on the rehabilitation of West Pakistan refugees and a sum of Rs 262.51 crores on East Pakistan refugees

#### Spanish Priest in Maharashtra

4533. Shri Umansh.

Shri F. Gopalan:

Shri Nambiar:

Shri C. K. Chakrapani

Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that the Maharashtra Government have served notice on a Catholic priest a Spanish National to leave India,

(b) the name of that priest, and

(c) the reasons for taking such action?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). Father Vincent Ferrer, a Spanish national whose period of stay expired in March, 1967, was